

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- JUNE & JULY, 2020				GRAND TOTAL	
Opening Balance as on 01.06.2020	Cases Instituted during the Months of June & July, 2020	Cases Disposed of during the Months of June & July, 2020	Total Pendency as on 31.07.2020	Total Cases Disposed of during the Months of June & July, 2020 (Family Court + High Court)	Total Pendency as on 31.07.2020 (Family Court + High Court)
3481	47	14	3514	72	40049

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.